

High Court of Jammu and Kashmir at Jammu.

No: 1704

Order

Dated: 20/3/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

S.No.	Name of the court	Salary	O.E.	Rs. In lacs		
				2071-P&ORB (NPS)	T.E.	POL
1	Pr. D&S Judge, Bhandarwah.	----	----	----	0.20	---
2	2 <sup>nd</sup> . Addl. D&S Judge, Jammu	0.09	----	----	---	---
3.	Addl. Distt. Judge (Bank Cases) Jammu	----	0.10	----	---	---
4.	C.J.M. Kishtwar.	1.96	---	---	---	---
5.	C.J.M. Bandipora.	----	0.20	---	---	---
6.	Elect. Magistrate, Jammu	----	----	---	0.07	---
8	Spl. Mob. Mag. Kathua.	----	0.05	----	---	---
9	Spl. Mob. Mag. Rajouri.	----	----	----	---	0.10
10.	Munsiff, Gool.	1.50	0.20 (Incl. D/W)	---	---	---
11.	Munsiff, Magam.	---	0.158(DW)	0.50	---	---
12	Munsiff, Tral.	0.81	---	---	---	---
13	Munsiff, Katra.	0.60	----	---	---	---
14	Munsiff, Bani.	0.06	----	---	---	---
15	Munsiff, Kishtwar.	----	0.20	----	---	---
16	Munsiff, Sunderbani.	2.50	----	---	---	---
17	Addl. Mob. Mag. Kishtwar.	----	0.15	----	---	---
18	Addl. Mob. Mag. Thanamandi.	----	0.20	----	---	0.25
	<b>For Misc. Courts.</b>					
1.	Pr. D&S Judge, Rajouri.	1.00	----	----	---	---
2.	Pr. D&S Judge, Bhandarwah.	0.20	----	----	---	---

By Order.

*[Signature]*  
Deputy Registrar (Accts) 20/3/18

No: 64532-60/AC

Dated: 20/3/2018

Copy to the:-

- 1-2 Pr. D&S Judge, Rajouri/Bhandarwah
- 3 2<sup>nd</sup>. Addl. D&S Judge, Jammu.
4. Addl. Distt. Judge (Bank Cases) Jammu.
- 5-6. C.J.M. Kishtwar/Bandipora.
7. Electricity Magistrate, Jammu.
- 8-9. Special Mobile Magistrate, Kathua/Rajouri..
- 10-15. Munsiff, Gool/Magam/Tral/Katra/Kishtwar/Bani/Sunderbani..
- 16-17. Addl. Mobile Magistrate, Kishtwar./Thanamandi.
- 18 Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 19-29 Treasury Officer, Kishtwar/Bandipora/Kathua/Gool/Magam/Tral/Katra/Rajouri/Thanamandi/Bhandarwah/Bani./Sunderbani.
- .... For inf. and n/a with direction to draw the arrears of the staff out of the funds already allotted and now allotted under head "Salary."
30. Order Book

9/c ac for up loading  
*[Signature]*

*[Signature]*  
Deputy Registrar (Accts) 20/3/18